

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Alok Kumar Pandey will take up the following case today i.e. on 7th September, 2026 at 1:00 P.M. in Court No. 209 (Cent. Building).

FOR ADMISSION

1. CR. MISC./37053/2026
420,465,467,471,1 C QSH
OF ORDER OF

1 M/S WARSI ENTERPRISES THROUGH
ITS PROPRIETOR MD. MOJAHID WARSI
@ MOGAHID WARSI
VS THE STATE OF BIHAR AND ANR

MAJID MAHBOOB KHAN MD. MUSHTAQUE
BIPIN KUMAR ALAM
DIGAMBER KR. SINGH

Patna High Court
Dated, 7th September, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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